

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 208**

**Appeal-123/252/ND/2023**

**IN THE MATTER OF:**

**Income Tax Officer, Ward 20(3), New Delhi** ... **Appellant**

**Versus**

**RoC & Ors. {M/s Swoon Clothing Pvt. Ltd.}** ... **Respondent**

**Under Section: 252 (3)**

**Order delivered on 10.11.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Mr. Puneet Rai, Sr. Standing Counsel along with  
Mr. Nikhil jain Advs.

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 12.01.2024.

**Sd/-  
(COURT OFFICER)**